Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 41 of 2014

Dated : 17th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Steel Authority of India Ltd. ..... Appellant

Versus

Central Electricity Regulatory Commission & Anr.
.....Respondent(s)

Counsel for the Appellant (s): **Mr. M.G. Ramachandran**
Ms. Swagatika Sahoo

Counsel for the Respondent(s): **Mr. M.S. Ramalingam for R-1**
Mr. Pawan Upadhyayay for R-2
Mr.Kaustuv P.Pathak for R-2

ORDER

Mr. Pawan Upadhyay undertakes to file vakalatnama on behalf of NLDC (R-2). Learned counsel for the Respondents seek some time to file the Reply. Accordingly, he is directed to file the Reply on or before 13.11.2014 after serving copy on the other side.

Post the matter on ***26.11.2014***. In the meantime, Rejoinder, if any, may be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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